

**Central Administrative Tribunal
Principal Bench**

OA No.3123/2019

New Delhi, this the 22nd day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Yagya Datt Viduwa (Project Director – PIU-Agra),
Group 'A',
S/o Shri Bipin Bihari Viduwa,
Age 53 years,
R/o 16, Ganesh Vihar, Near Riddhi Siddhi,
Gopalpura Bye Pass, Jaipur,
Rajasthan-302018.
Presently at B-1, Ganpati Galaxy,
Sikandra, Agra, UP.

...Applicant
(By Advocate : Shri Navank Shekhar Mishra)

Versus

1. Union of India,
Through its Chairman,
National Highway Authority of India,
G-5&6 Sector-10,
Dwarka, New Delhi-75.
2. The Member Administration,
National Highway Authority of India,
G-5&6 Sector-10,
Dwarka, New Delhi-75.
3. The Chief General Manager,
(HR/Admin-1),
National Highway Authority of India,
G-5&6, Sector-10,
Dwarka, New Delhi-75.

...Respondents

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicant seeks permission of the Tribunal to withdraw the OA. Prayer is accorded. The OA is dismissed as withdrawn.

There shall be no orders as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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